

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 216  
IB-628/ND/2020

**IN THE MATTER OF:**  
M/s. Indusuno Online Pvt. Ltd.

...PETITIONER

Vs.

M/s. Arien Global Lifestyle Pvt. Ltd.

...RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 05.01.2021  
(Virtual Hearing)

**Coram:**  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Ashutosh Gupta, Mr. Gaurav  
Rana and Mr. Abhishek Agarwal  
Advocates.  
For the Respondent/ Corporate-debtor :

**ORDER**

Heard the submissions made by the counsel for the petitioner. Ld. Counsel for the petitioner has prayed for a week days' time for filing affidavit of service. The time prayed for is granted. Post the matter to 29<sup>th</sup> January, 2021.

— Sd —

(V.K. Subburaj)  
Member (T)

— Sd —

(P.S.N. Prasad)  
Member (J)